

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1523
ANSWERED ON:15.07.2009
IMPORT OF VACCINES
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether many Indian companies are importing vaccines from China;
- (b) if so, whether these vaccines are being inspected by Indian authorities as laid down under import registration rules; and
- (c) the names of companies registered for import of vaccines?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) Yes.

(b) No. However, A National Level Committee of Experts, constituted by the Ministry of Health had inspected the Chengdu Institute of Biological Product, China for the purpose of registration & import of live attenuated Japanese Encephalitis vaccine (SA-14-14-2) in the year 2005. The said vaccine was approved as per Drugs & Cosmetic Rules.

(c) The name of companies registered for import of vaccines are:

- (i) M/s. Zhejiang Tianyuan Bio-Pharma
- (ii) M/s Zhejiang Pukang, Bio-technology Co.
- (iii) M/s Liaoning Cheng Da Biotechnology Co Ltd.
- (iv) M/s. Changchun Institute, Biological Products.
- (v) Chengdu Institute of Biological Products, China.